

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.404

CA/389/ND/2022, CA/406/ND/2022, IA/19/2021, IA/18/2019,  
CA/195/ND/2023, CA/194/ND/2023 IN CP/144/2016

**IN THE MATTER OF:**

M/s Montreaux Resorts Pvt Ltd & ORS	...	Applicant
Versus		
M/s Ascot Hotel & Resorts & ORS.	...	Respondent

**Under Section 241-242**

**Order delivered on 02.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

No representation on behalf of both the parties. In the interest of justice, list the matter on **13.08.2024**.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**